

made available about 90 per cent of the levy quota of cement and have assured that shortfall under this category will be made good in the next few weeks.

### Revision of lists of Scheduled Castes and Scheduled Tribes

1981. SHRI BHOGENDRA JHA: Will the Minister of HOME AFFAIRS be pleased to refer to reply given on 17 March, 1982 to Unstarred Question No. 3919 regarding revision of list of Scheduled Castes/Scheduled Tribes and State the time schedule, final or tentative, for the comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): The matter regarding comprehensive revision of the list of Scheduled Castes and Scheduled Tribes is at the initial stage as it is being examined in consultation with the concerned State Government/U.T. Administrations and the Registrar General of India. The comments from some of the State Governments/U. T. Administrations are still awaited and they are being regularly reminded. It is, therefore, not possible at this stage to indicate the time schedule, final or tentative for the comprehensive revision of the lists of Scheduled Castes and Scheduled Tribes.

### Revision of jail manuals by States

1982. SHRI BALASAHSB VIKHE PATIL: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the names of States which have so far revised their jail manuals on the basis of Central Model Prison Manual;

(b) the dates from which each revised State Jail Manual came into force;

(c) the names of States which have made their revised jail manuals as priced publications available to the public;

(d) the names of States which have revised their jail Manuals but have not made them as priced publications;

(e) what are the reasons for this discrimination in each case;

(f) what steps Government have taken or propose to take to see that the jail manuals are made priced publications and made available to the public; and

(g) when the other State Governments are likely to publish their revised jail manuals and what progress has so far been made by each State Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) to (g). The Information is being collected and will be laid on the Table of the House.

### Constitution of National Integration Committee for Delhi

1983. SHRI BHIKHU RAM JAIN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a National Integration Committee for the Union Territory of Delhi has been constituted;

(b) the details thereof;

(c) whether any broad schemes of programme to be undertaken by the Committee has been prepared; and

(d) the steps proposed to be taken for efficient and satisfactory performance of the Committee?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) Yes, Sir.

(b) The National Integration Committee has been constituted with Lt. Governor, Delhi as Chairman and 28 other members listed in the attached statement.

(c) and (d) The main functions of the National Integration Committee are:—

(i) identification of forces and elements which pose a threat to national unity and integrity;

(ii) evolution of a consensus among the political parties to counteract this threat; and

(iii) formulation of policies and measures to promote communal amity and national integration.

The first meeting of the Committee was held on 17-7-1982.

### Statement

#### NATIONAL INTEGRATION COMMITTEE FOR DELHI

##### Chairman

1. Lt. Governor, Delhi.

##### Members

2. Shri H.K.L. Bhagat, M.P. (Lok Sabha).

3. Shri Bhikuram Jain, M.P. (Lok Sabha).

4. Shri Dharam Dass Shastri, MP (Lok Sabha).

5. Shri Atal Bihari Vajpayee, MP (Lok Sabha).

6. Shri Charanjit Singh, MP (Lok Sabha).

7. Shri Sajjan Kumar, MP (Lok Sabha).

8. Shri Jagdish Tytler, MP (Lok Sabha).

9. Shri Gurbaksh Singh, Vice Chancellor, Delhi University.

10. Dr. Y. Nayudamma, Vice Chancellor, Jawahar Lal Nehru University, New Delhi.

11. Shri A. J. Kidwai, Vice Chancellor, Jamia Millia Islamia, New Delhi.

12. Shri Sayed Ahmed Bukhari, Vice Imam of Jama Masjid, Delhi.

13. Begum Habiba Kidwai, 526, Matia Mahal, Jama Masjid, Delhi.

14. Pir Zamir Nizami, Dargah Hazrat Nizamuddin, New Delhi.

15. Muni Sushil Kumar, 12, Lady Hardinge Road, New Delhi.

16. Goswami Girdhari Lal, 25/30, East Patel Nagar, New Delhi.

17. Shri Ram Gopal Shalwale, Pradhan, Sarvadeshik Arya Pratinidhi Sabha, 3/5, Asaf Ali Road, New Delhi.

18. Archbishop Angelo Fernandes, Archbishop's House, Ashok Place, New Delhi.

19. Sardar Sulakhan Singh, Acting President, Delhi Gurdwara Purbandhak Committee, Gurdwara Sis Ganj, Delhi.

20. Kanwar Mohinder Singh Bedi, W-57, Greater Kailash, New Delhi

21. Chief Secretary, Delhi Administration, Delhi.

22. Commissioner, Municipal Corporation of Delhi, Delhi.

23. Administrator, New Delhi Municipal Committee, New Delhi.

24. Deputy Commissioner, Delhi.

25. Secretary (Public Relations), Delhi Administration, Delhi.

26. Director, Information and Publicity, Delhi Administration, Delhi.

27. Commissioner of Police, Delhi. Member-Secretary

28. Secretary (Home) Delhi Administration, Delhi.